

Parliament as such must be told as to what was happened. I submit the convention is not what the Prime Minister said. The convention is that agreements concerning the country, wherever signed, must be reported to the House when the House is sitting. Therefore, what the Prime Minister said is not the convention Sir, you must give a ruling

MR. SPEAKER: Now that there is difference of opinion, I will examine the matter.

SHRI RAJ NARAIN: You have to decide it.

MR. SPEAKER: I will go into the matter and decide it.

12.10 hrs.

#### PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., NEW DELHI FOR 1977-78

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1977-78.

(2) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4069/79].

ANNUAL ACCOUNTS OF UNIVERSITY OF HYDERABAD, HYDERABAD FOR 1977-78 WITH STATEMENT FOR DELAY AND STATEMENTS EXPLAINING REASONS FOR NOT LAYING AUDITED ACCOUNTS OF KENDRIYA HINDI SHIKSHAN MANDAL, AGRA AND ANNUAL REPORTS ETC. OF BOARDS OF APPRENTICESHIP/PRACTICAL TRAINING, KANPUR, BOMBAY, CALCUTTA AND MADRAS FOR 1977-78.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) I beg to lay on the Table:—

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad for the year 1977-78, together with the Audit Report thereon, under section 29(iv) of the University of Hyderabad Act, 1974.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts.

[Placed in Library. See No. LT-4100/79].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the Kendriya Hindi Shikshan Mandal Agra for the year 1977-78 within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT-4101/79].

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and the Accounts of the Boards of Apprenticeship/Practical Training, Kanpur, Bombay, Calcutta and Madras, for the year 1977-78, within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT-4102/79]